

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCHCIRCUIT BENCH AT RANCHICP/051/00012/2016

(Arising out of OA/051/00005/2014)

Date of Order :- 14.09.2018C O R A M

HON'BLE MR. A.K.PATTNAIK, MEMBER (JUDL.)

HON'BLE MR. PRADEEP KUMAR, MEMBER (ADMN.)

.....
Shakti Pada Mohanti
S/o Narratam Mohanti

Vs.

Deepak Kashyap,
Divisional Railway Manager, South Eastern Railway,
Ranchi Division, PO-Hatia, Dist.-Ranchi834 004 & Ors.
.....

Appearance:-

For applicant:- None

For respondents:- Shri Prabhat Kumar, Standing Counsel

O R D E R (ORAL)

A.K.Pattnaik, Member (Judl.) :- At the outset, the learned counsel for the respondents submitted that the Hon'ble High Court of Jharkhand at Ranchi vide order dated 20.11.2017, passed in WP(S) No. 462 of 2016, has reversed the order passed by this Bench of the Tribunal in OA No.5 of 2014. He filed a copy of the Hon'ble High Court's order dated 20.11.2017 which has been taken on the record.

2. In view of above, the notices issued to the respondents are discharged and the contempt petition stands dismissed.

Sd/-
(Pradeep Kumar)/M(A)

Sd/-
(A.K.Pattnaik)/M(J)